

funded the balance of CCS amount to the exporters;

(d) if so, when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). A memorandum from the Delhi Exporters Association has been received *inter-alia* suggesting certain improvements/modifications relating to Trade reforms announced by the Government. These are already under constant review and suitable changes are made from time to time keeping in view the needs of the economy.

(c) to (e). A sum of Rs. 410/- crores in two instalments, viz. Rs. 160/- crores and Rs. 250/- crores has been released on 20.1.1992 and 4.2.1992 respectively to the disbursing authorities for disbursing the Payments towards CCS claims.

[English]

Import from USA

788. PROF. SUSANTA CHAKRABORTY: Will the Minister of COMMERCE be pleased to state:

(a) the quantum of import made from USA during 1991-92 with details of items imported; and

(b) the quantum of the import made last year for those items?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). According to DGCI & S, Calcutta our imports from USA were of the following order:

April-November, 1990—\$ 1880.60 million

April-November, 1991—\$ 1285.97 million

A comparative statement of major imports from USA is enclosed.

STATEMENT

Imports into India from USA

(value in \$ million)

<i>Commodity</i>	<i>April - November</i>	
	<i>1991</i>	<i>1990</i>
<i>1</i>	<i>2</i>	<i>3</i>
All Commodities	1285.97	1880.60
Rice	3.22	7.09
Cereal Preparation	34.46	35.90
Milk and Cream	0.03	0.00
Fruits & Nuts Excl Cashew Nuts	8.16	11.13

(value in \$ million)

<i>Commodity</i>	<i>April - November</i>	
	<i>1991</i>	<i>1990</i>
<i>1</i>	<i>2</i>	<i>3</i>
Wool, Raw	0.56	0.79
Oil Seeds	0.10	0.70
Natural Rubber	0.01	0.00
Synthetic & Recimd Rubber	3.57	5.49
Pulp and Waste Paper	25.46	71.54
Wood and Wood Products	2.12	—
Silk, Raw	0.68	0.05
Synthetic & Regenerated Fibres	1.03	1.11
Pulses	6.30	10.66
Fertilizers, Crude	28.42	29.01
Sulphr & Unrosted Iron Pyrts	9.26	3.06
Other crude and Minerals	1.46	1.21
Metalifers ores & Metal Scrap	81.62	187.03
Vegetable oils fixed (Edible)	20.91	17.82
Organic Chemicals	62.51	108.03
Inorganic Chemicals	55.64	83.73
Dyeng, Tanning, Tolmg Matris	7.48	14.56
Medicinal & Pharmacutici Products	20.83	13.58
Fertilizers manufactured	251.96	195.45

(value in \$ million)

<i>Commodity</i>	<i>April - November</i>	
	<i>1991</i>	<i>1990</i>
<i>1</i>	<i>2</i>	<i>3</i>
Articl matri & products	71.13	57.38
Cehmical Matri & products	24.31	23.30
Newsprint	0.14	0.95
Paper Board & Manufactures	2.83	3.76
Printed Books, News papers, Jrnls etc.	10.57	—
Txtl Yrn, Fabrics, Madeup Articles	2.94	5.75
Perls Prcus, Semiprcs Stones	18.56	44.27
Non-Metic Mnri Mnfs Excl Perls	5.38	11.55
Primary Stel, Pig Iron Baad Itms	6.12	1.83
Iron & Steel	21.49	38.40
Non-Ferrous Metals	4.56	6.62
Manufactures of Metals	13.28	18.81
Machine Tolls	14.17	14.55
Machry Excpt Elec & Machn Tool	173.38	238.25
Electrical Machinery	85.27	118.84
Transport Equipments	20.17	57.83

(value in \$ million)

<i>Commodity</i>	<i>April - November</i>	
	<i>1991</i>	<i>1990</i>
<i>1</i>	<i>2</i>	<i>3</i>
Project Goods	49.30	71.56
Profsnl Instrt, Optical Goods etc.	67.96	102.86
Other Commodities	65.37	134.78

Source : DGC I & S, Calcutta.

Exchange Rate : April-November 1990-1 \$=Rs. 17.6067
April-November 1991-1 \$=Rs. 23.7546

Note : 0.00 denotes very small imports.
- denotes not separately indicated.

Privatisation of Tea Board

789. SHRI SUDARSAN RAYCHAUDHURI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to privatise Tea Board;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) There is no proposal to privatise the Tea Board.

(b) and (c). Do not arise.

Issue of Special Irrigation Bonds

790. SHRI OSCAR FERNANDES: Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government have received requests from several States for permission to raise money through issue of Special Irrigation Bonds to implement various on-going irrigation projects;

(b) if so, the details of the proposals received and sanction given during 1990-91 and 1991-92;

(c) whether the Government have also issued several such bonds for financial mobilisation for Central Projects during the above period; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). Proposals have been received from Karnataka and Maharashtra for permission to float bonds for Irrigation Projects. The present scheme of Public Sector Bonds being confined to Central Public